

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/5(KB)2016
COMP.APPL/202(KB)2017,
COMP.APPL/491(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	AXIS NIRMAN & INDUSTRIES LTD. VS HOTEL BIRSA PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Mr. Aritra Basu, Adv.
Ms. Suranjana Chatterjee, Adv.

Mr. Patita Paban Bishwal, Adv. : For Libra Retailer Pvt Ltd.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy
(Court Officer)**